

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 269**  
**CP-56/2021**

**IN THE MATTER OF:**

**Sh. Nisarg Harshad Vaghela & Anr.**

... **Applicant/Petitioner**

**Vs.**

**M/s. NIHO Construction Ltd. & Ors.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 24.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 19.04.2021



**(T.S. SINGH)  
COURT OFFICER**